

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-32/2006/11348/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri S. Dhar,  
Addl. District & Sessions Judge,  
cum in-charge District & Sessions Judge,  
Goalpara.

Dated Guwahati, the <sup>th</sup> 28 November, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJG/5887 Dated 25.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.11.2022 along with station leave permission, from the morning of 28.11.2022, till the morning of 29.11.2022**, has been granted. The Civil Judge & Assistant Sessions Judge Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-32/2006/11349/A, dated** , 28-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** *Roh*